

**GOVERNMENT OF INDIA
FOOD PROCESSING INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:6746
ANSWERED ON:06.05.2010
FISH PROCESSING
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Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether the Government has received any proposal from the State Governments for setting up of Fish Processing Industry including canning freezing in Coastal areas in the Country.
- (b) If, so the details thereof, State-wise; and
- (c) The steps taken by the Government in this regard along with financial assistance provided to each such State during the last three years?

Answer

THE MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SUBODH KANT SAHA)

(a) & (b): Ministry of Food Processing Industries(MFPI) under its Plan Scheme for Technology Upgradation, Establishment and Modernization of Food Processing Industries provides financial assistance to the proposals received from eligible agencies for setting up of food processing units as per guidelines of scheme. MFPI schemes are project specific, not State specific. MFPI has not received any proposals directly from State Governments for financial assistance for setting up of Fish Processing Industry including canning freezing in coastal Areas in the country during the last three years.

(c): To promote food processing in the country, Ministry of Food Processing Industries extends financial assistance in the form of grant-in-aid to implementing agencies/entrepreneurs @ 25% of the cost of Plant & Machinery and Technical Civil Works subject to a maximum of Rs. 50 lakhs in general areas or 33.33% subject to a maximum of Rs.75 lakhs in difficult areas under the Scheme of Setting up/Modernization/Expansion of food processing industries. In order to ensure speedy disbursement of financial assistance, the Ministry has decentralized the disbursement procedure through banks/financial institutions under the scheme of setting up/Establishment/Modernization/Expansion of Food Processing Industries w.e.f. 01-04-2007.

Under the decentralized procedure the applications are received directly by the Banks/F.I.s hence the data for receipt of the applications is not maintained centrally by the Ministry. However, during last three years for 2007-08 and 2008-09 and 2009-10 the following proposals received state wise through e-portal for Fish Processing Industries have been sanctioned grant-in-aid by the Ministry for Fish Processing Sector.

(Amount in Rs. Lakhs)

Sr. No.	State	2007-08 No. of units Released	2008-09 Amount No. of units Released	2009-10 Amount No. of units Released
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1	Andhra Pradesh	2 33.22	1 25.00	1 25.00
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2	Gujarat	1 25.00	1 25.00	
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3	Karnataka	2 50.00	2 50.00	
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4	Kerala	8 191.31	6 161.34	8 188.23
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5 Maharashtra 1 25.00 1 23.00

6 Manipur 1 30.68 1 24.42

7 Orissa 1 25.00

8 Tamilnadu 1 8.75 2 50.00 2 29.60

9 West Bengal 4 93.89 3 62.10

Total 19 407.85 16 396.44 15 342.25